

Ram Sharma

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2024-25/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Kishore Kumar, J.M.-cum-P.M. (J.J.B.), Bokaro.
2. Mr. Akshay Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
3. Mr. Abhinandan Pandey, J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.), Bokaro.
4. Ms. Payal Jha, S.D.J.M., Bokaro.
5. Ms. Rashmi Agrawal, S.D.J.M.-cum-Judge I/c, Bokaro (Bermo at Tenughat).
6. Ms. Supriya Rani Tigga, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum- P.M. (J.J.B.)-cum-Special Court, elected M.P./M.L.A., Chaibasa.
7. Mr. Manjeet Kumar Sahu, Railway Judicial Magistrate, Chaibasa (Porahat).
8. Ms. Sonali Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.), Chatra.
9. Mr. Prashant Singh, J.M.-cum-Judge I/c, Chatra.
10. Mr. Amit Akash Sinha, Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Daltonganj
11. Mr. Pragyesh Nigam, Railway Judicial Magistrate, Daltonganj.
12. Mr. Kamal Prakash, S.D.J.M.-cum-Judge I/c, Daltonganj.
13. Ms. Aishwarya Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M., Deoghar.
14. Mr. Pratik Ranjan, J.M.-cum-Judge I/c, Deoghar.
15. Mr. Julian Anand Toppo, Railway Judicial Magistrate, Deoghar (Madhupur).
16. Ms. Suchita Nidhi Tigga, S.D.J.M., Deoghar (Madhupur).
17. Mr. Nirbhay Prakash, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
18. Ms. Nutan Ekka, J.M.-cum-P.M. (J.J.B.), Dhanbad.
19. Mr. Rishi Kumar, Addl. Railway Judicial Magistrate, Dhanbad.
20. Ms. Arpita Narayan, Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Dhanbad.
21. Ms. Samar Afshan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
22. Ms. Apekchha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
23. Ms. Megha Priyanka Lakra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
24. Mr. Zaved Khan, J.M.-cum-Judge I/c-cum- P.M. (J.J.B.), Dumka.
25. Mr. Aditya, Nyayadhikari-cum-Addl. Civil Judge (Jr. Div.)-cum-J.M., Dumka.
26. Ms. Anulica Kumar, J.M.-cum-P.M.(J.J.B.), Garhwa.
27. Ms. Monika Prasad, S.D.J.M., Garhwa.
28. Mr. Abhinav Tripathi, Civil Judge (Jr. Div.)-cum-J.M., Garhwa.
29. Ms. Babita Mittal, J.M.-cum-P.M. (J.J.B.), Giridih.
30. Ms. Sushila Hansda, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
31. Ms. Shree Priya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
32. Ms. Sakshi Srivastava, Civil Judge (Jr. Div.)-cum-J.M., Giridih.
33. Ms. Nikhat Ayesha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
34. Ms. Minakshi Verma, S.D.J.M., Giridih.
35. Mr. Satish Kumar Munda, J.M.-cum-Judge I/c, Godda.
36. Mr. Khalid Rasheed Ali Ahmed, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
37. Mr. Raj Kalyan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
38. Ms. Reema Kumari, J.M.-cum-P.M. (J.J.B.), Gumla.
39. Ms. Punam Kumari, S.D.J.M., Gumla.
40. Mr. Prateek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Gumla.
41. Mr. Sumant Dixit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
42. Mr. Divyam Choudhary, J.M.-cum-Judge I/c, Hazaribagh.
43. Mr. Abhinaw Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
44. Ms. Priya Kumari, Civil Judge (Jr. Div.)-cum-J.M.-cum-P.M. (J.J.B.), Hazaribagh.
45. Mr. Jitendra Ram, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
46. Ms. Divya Aswani, S.D.J.M.-cum-P.M. (J.J.B.), Jamshedpur.
47. Mr. Vikash Kumar Bhagat, Nyayadhikari-cum-Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
48. Mr. Sidhant Tigga, J.M.-cum-Judge I/c, Jamshedpur.
49. Mr. Dinesh Bauri, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum Judge I/c, Jamshedpur (Ghatshila).

50. Ms. Vidyawati Kumari, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum Judge I/c-cum-P.M. (J.J.B.), Khunti.
51. Ms. Kanchan Toppo, S.D.J.M.-cum- P.M. (J.J.B.), Koderma.
52. Ms. Shivangi Priya, J.M.-cum-Judge I/c, Koderma.
53. Ms. Namita Minz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma.
54. Mr. Pranav Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.), Latehar.
55. Ms. Jaya Smita Kujur, J.M.-cum- P.M. (J.J.B.), Lohardaga.
56. Mr. Sadish Ujwal Beck, S.D.J.M.-cum- P.M. (J.J.B.), Pakur.
57. Ms. Pratima Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ramgarh.
58. Ms. Ayesha Singh Sardar, Civil Judge (Jr. Div.)-cum-J.M., Ramgarh.
59. Mr. Bijai Kumar Yadav, Railway Judicial Magistrate, Ranchi.
60. Mr. Amit Gupta, J.M.-cum-P.M. (J.J.B.), Ranchi.
61. Ms. Ila Kandpal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
62. Ms. Paridhi Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
63. Mr. Numan Khan Azam, Nyayadhikari-cum-Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
64. Mr. Prashant Kumar Verma, J.M.-cum-Judge I/c, Ranchi.
65. Ms. Jenish Minz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
66. Mr. Rahul Kumar, Railway Judicial Magistrate, Sahebganj.
67. Mr. Sumit Kumar Verma, J.M., Sahebganj.
68. Mr. Hussamuddin Waris, S.D.J.M., Sahebganj (Rajmahal).
69. Mr. Ashish Agarwal, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M.(J.J.B.), Seraikella-Kharsawan.
70. Ms. Sumi Bina Horo, S.D.J.M., Simdega.

Sub.:- Nomination of Judicial Officers for attending “**Refresher Training Programme for Civil Laws for Civil Judge (Jr. Div.) (R-14)**”, scheduled to be held on **1st & 2nd March, 2025** at **Judicial Academy Jharkhand, Ranchi**.

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid “**Refresher Training Programme for Civil Laws for Civil Judge (Jr. Div.) (R-14)**”, scheduled to be held on **1st & 2nd March, 2025** at **Judicial Academy Jharkhand, Ranchi**.

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training. All the nominated officers have to report at Judicial Academy Jharkhand for attending the training at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training.

No individual request seeking permission to attend the training is required and further, no prayer for exemption will be entertained in ordinary circumstances.


Yours sincerely,
Sd/- Ram Sharma

Registrar (Administration)

Memo No. 961 /Apptt.

Dated, Ranchi, the 21/02/2025

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 155/JAJ dated 15.02.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


21.02.25

Registrar (Administration)